

C.Case No. 17/2020

CBI Vs D.G.Footwear & Ors.

28.08.2020

Present: Sh.B.K.Singh, Ld.Sr.PP for CBI,
Sh.Anil Kumar, Ld. Counsel for applicant/accused no.12 Sh.Rupesh
Gupta.

(Through VC using Cisco WebEx app.)

Case is today fixed for arguments on the application moved by applicant/accused no.12 Sh.Rupesh Gupta for seeking permission to visit UAE from 01.09.2020 to 05.09.2020.

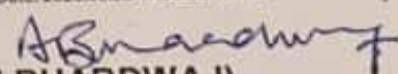
Ld.counsel for the applicant/accused no.12 Sh.Rupesh Gupta submitted that he will file the notification issued by the Ministry of Aviation regarding the permission of to and fro international flights from India and abroad/UAE by tomorrow.

List on 29.08.2020 at 11.45 A.M for argument on the application moved by accused no.12.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI, the accused as well as the learned counsel for the accused.

ARUN
BHARDWAJ

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BHARDWAJ
Date: 2020.08.28 17:58:32 +05'30'


(ARUN BHARDWAJ)
Special Judge, CBI-05 (PC Act),
RADC, New Delhi/ 28.08.2020

S.Case No. 15/2019

CBI Vs Kulbhushan Prasar & Ors.

28.08.2020

Present: Sh.Vivek Srivastava, Ld.Sr.PP for CBI alongwith HIO Inspr. Sunil Kumar Kesla.

A-1 Kulbhushan Prasar and A-5 V.K.Jha with Ld. Counsel Sh.Abhir Dutt.

A-3 S.L.Surve with Ld. Counsel Sh.S.S.Tyagi.

A-4 Vijender Rana in person.

A-6 Abhishek Verma with Ld. Counsel Sh.Dinhar Takiyar.

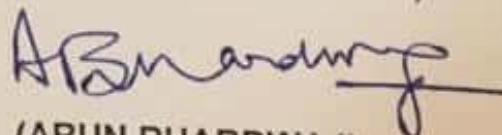
(Through VC using Cisco WebEx app.)

It is submitted by Ld.Sr. PP for CBI that the directions of the Hon'ble Supreme Court contained in order dated 11.04.2017 have been complied with. The copies of the blackened out case documents have been received from the Ministry of Defence.

The aforesaid copies of scanned blackened out case documents shall be available for inspection and perusal of the accused and their Ld. Counsels in both soft and hard copies on all working days at the notified office of the CBI after the lockdown period is over.

List on 15.10.2020 at 11.00 A.M for further proceedings.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI, all the accused as well as the learned counsels for the accused.



(ARUN BHARDWAJ)
Special Judge, CBI-05 (PC Act),
RADC, New Delhi/ 28.08.2020